

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-648
ANSWERED ON-22/07/2021

OFFSHORE WIND ENERGY

648. SHRI BRIJENDRA SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has taken steps to harness potential of coastal regions to generate offshore wind energy and if so, the details thereof;
- (b) the details of upcoming offshore wind projects, if any;
- (c) whether the Government proposes to provide impetus to Foreign Direct Investment (FDI) in this regard; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) Government notified the 'National Offshore Wind Energy Policy' in 2015 providing the basic framework for developing the offshore wind sector. Post notification of the policy, Government, through National Institute of Wind Energy, has issued 'Guidelines for Offshore Wind Power Assessment Studies and Surveys' to enable private investors to carryout offshore wind resource assessment. Further, Government is carrying out offshore wind resource assessments and related studies through National Institute of Wind Energy to validate the offshore wind resource potential in identified locations off the coast of Gujarat and Tamil Nadu.

(b) The Ministry has formulated a committee to finalize a roadmap for offshore wind development in the country, including upcoming offshore projects.

(c) & (d) Government has permitted Foreign Direct Investment (FDI) up to 100 percent under the automatic route for renewable energy projects, including offshore wind energy projects.
